

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

27.

IA 2574(MB)2024
IN C.P. (IB)/906(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore
Fund V Private Limited
Vs
Deepti Mayur Suchak

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Priyanka Shetty, Ld. Counsel for the Petitioner present. Mr. Nausher Kohli,
Ld. Counsel for the Respondent present.
2. List this matter for hearing on **06.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)